

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2632 OF 2005

U.P.STATE INDUSATRIAL DEV. CORPN. & ANR

Appellant (s)

VERSUS

INGERSOLL RAND WADCO TOOLS LTD.

Respondent(s)

(With prayer for interim relief and office report)

WITH Civil Appeal NO. 1310 of 2006
(With prayer for permission to file addl. documents)
SLP(C) NO. 16404 of 2006
(With office report)
Civil Appeal NO. 2731 of 2005
(With office report)
SLP(C) NO. 5838 of 2008
(With office report)

Date: 21/04/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Appellant(s) Mr. P.N. Gupta, Adv.

Mr. Ameet Singh, Adv.
Ms. Pareena Swarup, Adv.
Mr. Pramod Swarup, Adv.

Mr. R.P. Bhatt, Sr. Adv.
Mr. T.K. Joseph, Adv.
Mr. Rakesh Uttamchandra Upadhyay, Adv.

For Respondent(s) Mr. Ajay Kr. Mishra, Sr. Adv.

Mr. Vikram, Adv.
Mr. Himanshu Munshi, Adv.

Mr. Ratnakar Dash, Sr. Adv.
Mr. F. Khan Adv.
Mr. Anuvrat Sharma, Adv.

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Mr. K.V. Mohan, Adv.

Mr. Arun Kathpalia, Adv.
Mr. D. Bharat Kumar, Adv.
Ms. M. Indrani, Adv.
Mr. Pradeep Kumar Bakshi, Adv.

Mr. Jayant Nath, Sr. Adv.
Mr. Anjum Ahmed, Adv.
Mr. Krishna Murari, Adv.
Mr. Aftab Ali Khan, Adv.

UPON hearing counsel the Court made the following
ORDER

List on 30/4/2009 as part heard.

[SUMAN WADHWA]
COURT MASTER

[SHASHI BALA VIJ]
COURT MASTER